

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:3181  
ANSWERED ON:06.09.2007  
RESERVATION FOR NON- HINDU AND OTHER BACKWARD CLASSES  
Hussain Shri Anwar

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the percentage of reservation for non-Hindu and Other Backward Classes, earmarked by the Mandal Commission and the share of Muslims, Christians, Sikhs and Buddhists out of non-Hindu OBCs;
- (b) whether the State Governments have notified the Schedule of non-Hindu OBCs during last 20 years;
- (c) if so, the list of non-Hindu OBCs, State-wise;
- (d) whether it is a fact that many States do not have separate list of non-Hindu OBCs;
- (e) if so, the steps taken to have a separate list of non-Hindu OBCs in each State;
- (f) the numbers of non-Hindu OBCs who got appointment or admission etc. in the Central Government establishments during last three years;
- (g) whether the figures suggest that non-Hindu OBCs get their due shares of reservation as per Mandal Commission report; and
- (h) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SMT. SUBBULAKSHMI JAGADEESAN)

(a) to (h) The Mandal Commission had not recommended separate reservation for non-Hindu OBCs and as such, the Central List of OBCs is not drawn on the basis of religion. The State/Union Territories also do not have any separate list of non-Hindu OBCs.

Consequently, religion-wise data of OBCs is not maintained.